

Financial losses of Air India

339. SHRI PRAKASH JAVADEKAR: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Air India is suffering losses for last three years;
- (b) if so, the details thereof; and
- (c) Government's blueprint for revival of Air India?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) Yes, Sir. Air India incurred a loss of Rs.5548.26 crore during 2008-09, Rs.5552.44 crore during 2009-10 and Rs.6994.00 crore (Provisional) during 2010-11.

(c) Government has so far infused fresh equity of Rs.3200 crore in Air India. On the directions of Group of Ministers (GoM), Air India had prepared its Turn Around Plan (TAP) and Financial Restructuring Plan (FRP), which has been examined by a Group of Officers (GoO). The recommendations of GoO have been referred by the GoM for RBI's views and regulatory forbearance on the FRP.

Harassment of passengers by private airlines

340. SHRI DHIRAJ PRASAD SAHU: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government is aware of the fact that despite having all relevant documents passengers are being harassed by private airlines on the pretext of visa, migration and other certificates, especially during boarding International flights at Delhi Airport;
- (b) if so, the details thereof and reasons therefor;
- (c) the steps being taken to put an end to these harassments; and
- (d) the compensation given/to be given to the victims who missed their flights and those who lost their valuable time?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) No complaint has been received in the DGCA.

(b) to (d) Does not arise.

Advisories issued on travel to India

341. SHRI BAISHNAB PARIDA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the advisories issued by the US, the UK, Australia, Canada and New Zealand for travel to India between October, 2011 and January, 2012 is far from ground reality;

- (b) whether India has lodged its protest with these countries;
- (c) whether singling out India by these countries is a serious matter; and
- (d) if so, the steps Government is taking to change their mindset?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) Yes. The US, the UK, Australia, Canada and New Zealand issued Travel Advisories to their citizens on travel to various countries, including India. Evidence as reflected by the number of visas issued by Indian Missions in these countries does not indicate any remarkable drop in the number of tourists visiting India because of the Advisories.

(b) to (d) The Government strongly took up the matter of the Advisories with the Governments concerned. The Government will continue to monitor the situation and pursue the subject with these countries.

Effect of advisories against travel to India

342. SHRI AVINASH RAI KHANNA:
SARDAR SUKHDEV SINGH DHINDSA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether some countries including US and UK have issued advisories to their citizens against travel to India;
- (b) whether tourist traffic has been hit;
- (c) whether Government has taken up the matter with the concerned countries; and
- (d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) Yes. The Government is aware of Travel Advisories having been issued by the US, UK and other countries, including Australia, Canada and New Zealand for travel of their citizens to India besides other countries.

(b) Evidence as reflected by the number of visas issued by Indian Missions in these countries does not indicate any remarkable drop in the number of tourists visiting India because of the Advisories.

(c) and (d) The Government strongly took up the matter of the Advisories with the Governments concerned. The Government will continue to monitor the situation and pursue the subject with these countries.

Joint action mechanism with China on border issues

†343. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi.